

(e) if so, what are the reasons for recommending the import of these intermediates under Open General Licence; and

(f) whether it is also a fact that these intermediates are produced from diaganin which is being produced from indigenous plants known as discorea roots which are available in plenty in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) to (e) Details of industrial licences granted alongwith capacities approved etc. are being published regularly by the India Investment Centre in their monthly News Letter, copies of which are available in the Parliament Library. This Ministry does not monitor the production of DHA acetate, 16 DPA, Estrone and other drug intermediates.

(f) Yes, Sir.

Granting permission for use of utility pumps

1023. SHRI N. RAJANGAM: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the authority which grants permission for installation of utility pumps; for draining over kerosene oil from storage tank by the depot owners in the capital; and

(b) the criteria adopted for granting such permission and the laws under which such permission is granted?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) It is permissible for kerosene wholesale dealers of the oil companies to use dispensing pumps for retailing of kerosene provided they have requisite clearance from the Explosive and local authorities.

Kerosene agents in Basti district

1024. SHRI SOHAN LAL DHUSIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the number of kerosene agents in Basti district of Uttar Pradesh which names of places in the district where their agencies are located and the quantity of kerosene oil in barrels allotted to each one of them for sale during 1984-85 and till March, 1985-86; and

(b) what are the names out of the above mentioned agents against whom Government have received complaints of selling their quota of kerosene oil in black-market during the said period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) Presently there are 16 Kerosene dealers in Basti district of Uttar Pradesh whose particulars are as under:—

S. No.	Name of the Dealer and Location	Allocation	
		1984-85	1985-86
1	2	3	4
		(Figures in KLs)	
1	R. K. B. K. Pvt. Ltd., Basti	2803	2742
	—Do— Babhnan	853	910
	—Do— Domeriaganj	1192	1042
	—Do— Bansi	876	891
	—Do— Khalilabad	1277	1372